

**CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT (PA) MADE ON
SEPTEMBER 02, 2010, THURSDAY TO THE EQUITY SHAREHOLDERS OF
PRO FIN CAPITAL SERVICES LIMITED**

Registered Office: S-4, JVTS Garden, Chattarpur Extension, New Delhi-110074

This corrigendum to the Public Announcement ("Corrigendum to PA") is in continuation of and should be read in conjunction with the Public Announcement published on September 02, 2010 (the "PA") and the corrigendum to the PA published on September 15, 2010 made by Corporate Professionals Capital Private Limited ("Manager to the Offer") on behalf of M/s Triyamb Securities Private Limited (Hereinafter referred to as "Acquirer") along with Mr. Anupam Narain Gupta, Mr. Abhay Narain Gupta, Mr. Narain Kumar Gupta and Ms. Rashi Gupta (Hereinafter collectively referred to as "PACs") to the shareholders of Pro Fin Capital Services Limited ("Target Company/PCSL") pursuant to and in compliance with Regulation 10 & 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("SEBI (SAST) Regulations").

Shareholders are requested to kindly note the following changes to the PA:

1. Revision in Offer Price:

The Offer Price is recalculated and is revised from Rs. 12 (Rupees Twelve only) per fully paid up equity share to Rs.12.25 (Rupees Twelve and Twenty Five Paise only) per fully paid up equity share inclusive of interest at the rate of 10% p.a. being Re. 0.25 (Twenty Five Paise) for the period between original date of payment and the revised date of payment under the Offer, payable in cash.

2. The schedule of activity stands revised and is as follows:

ACTIVITY	ORIGINAL DATE AND DAY	REVISED DATE AND DAY
Date of Public Announcement	September 02, 2010, Thursday	September 02, 2010, Thursday
Specified Date (For the purpose of determining the names of shareholders to whom Letter of Offer would be send)	October 01, 2010, Friday	October 01, 2010, Friday
Last date for a competitive bid	September 23, 2010, Thursday	September 23, 2010, Thursday
Date by which Letter of Offer will be dispatched to the shareholders	October 15, 2010, Friday	January 06, 2011, Thursday
Offer Opening Date	October 27, 2010, Wednesday	January 10, 2011, Monday
Last date for revising the Offer price/number of shares	November 04, 2010, Thursday	January 19, 2011, Wednesday
Last date for withdrawal by shareholders	November 11, 2010, Thursday	January 25, 2011, Tuesday
Offer Closing Date	November 15, 2010, Monday	January 29, 2011, Saturday
Date by which the acceptance/rejection would be intimated and the corresponding payment for the acquired shares and /or the share certificate for the rejected shares will be dispatched	November 30, 2010, Tuesday	February 12, 2011, Saturday

ISSUED BY MANAGER TO THE OFFER



CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED

SEBI Regn. No. INM000011435

D-28, South Extn. Part-I, New Delhi-110049

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On Behalf of the Acquirer and PACs

M/s Triyamb Securities Private Limited along with Mr. Anupam Narain Gupta, Mr. Abhay Narain Gupta, Mr. Narain Kumar Gupta and Ms. Rashi Gupta

Place : New Delhi

Date : January 06, 2011